

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 110

ANSWERED ON 04.12.2023

STATUS OF THE PMKSY

110. SHRI S. SELVAGANABATHY

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the steps being taken/proposed to be taken by Government to enhance physical access of water to farms and expand the cultivable area under assured irrigation;
- (b) the funds allocated to the States under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);
- (c) the number of beneficiaries under the said Yojana in all States including Puducherry;
- (d) whether Government is exploring the feasibility of reusing treated municipal waste water for peri-urban agriculture under PMKSY; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Ministry of Jal Shakti provided technical support, and partial financial assistance under its ongoing schemes to the identified water resources projects to the State Governments. Further, techno-economic appraisal of major and medium irrigation projects on inter-state river systems is to be undertaken by Central Water Commission under this Ministry. However, planning, implementation and operation & maintenance of water resources projects lies in the domain of the State Government concerned.

Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16, with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. It is an umbrella scheme, consisting of two major components being implemented by the Ministry of Jal Shakti, namely, Accelerated Irrigation Benefit Programme (AIBP), and Har Khet Ko Pani (HKKP). HKKP, in turn, consists of four sub-components: (i) Command Area Development & Water Management (CAD&WM); (ii) Surface Minor Irrigation (SMI); (iii) Repair, Renovation and Restoration (RRR) of Water Bodies; and (iv) Ground Water (GW) Development. In addition, PMKSY has Watershed Development (WD) component which is being implemented by Department of Land Resources. Further, during the period 2015-22, Per Drop More Crop (PDMC) component was also being implemented by Department of Agriculture and Farmers Welfare (DoA&FW) under PMKSY.

Further, in December, 2021, implementation of PMKSY for the period 2021-22 to 2025-26 has been approved by Government of India. However, Ground Water component under PMKSY-HKKP has provisionally been accorded for 2021-22, which was extended subsequently till completion of ongoing

works and liabilities. Also, Per Drop More Crop component, which was earlier a component of PMKSY, is now being implemented separately by DoA&FW.

Apart from PMKSY, financial assistance is also being provided by this Ministry for creation/stabilization of irrigation potential for the identified water resources projects under National project scheme, and also as special projects. These include Lakhwar multipurpose project, Shahpur Kandi dam project, Polavaram (National) irrigation project, Relining of identified stretches of Rajasthan Feeder and Sirhind Feeder of Punjab, North Koel reservoir project and Ken-Betwa river interlinking project.

In addition, in July, 2018, Government of India has approved a special package for Maharashtra whereby financial assistance is being provided to 83 surface minor irrigation (SMI) projects and 8 major / medium irrigation projects in drought prone districts in Vidarbha and Marathwada and rest of Maharashtra.

(b) The quantum of central grants released to the States under different components of PMKSY since 2016-17 is tabulated below.

Component of PMKSY	Central assistance (CA) released during 2016-23 (Rs. in crore)
Accelerated Irrigation Benefit Programme with pari passu implementation of Command Area Development & Water Management	18,727.78
Har Khet Ko Pani – Surface Minor Irrigation and Repair, Renovation and Restoration of water bodies	4,010.32
Har Khet Ko Pani – Ground Water Development	764.89
Per Drop More Crop	16,688.71
Watershed Development	9,559.07
Total	49,750.77

(c) Number of targeted beneficiaries under different components of PMKSY is estimated to be about 2.68 crore. However, so far no project has been proposed by Government of Puducherry for inclusion under any component of PMKSY.

(d) & (e) National Mission for Clean Ganga (NMCG) under this Ministry has in partnership with Indo-European Water Partnership, developed a National Framework for reuse of treated water. The framework has been made available in public domain through the NMCG website. It is meant to develop suitable market and business models for reuse of treated water.

Further, the framework identifies agriculture as a potential area where reuse of treated water can be explored. It envisages and promotes adoption of safer irrigation practices towards use of treated water by farmers in peri-urban and rural areas.

However, so far no project involving reuse of treated water is being provided financial assistance by this Ministry under PMKSY.
